

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1A, 2C, 3C, 4B, 5B and 6A for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) POSTPONED UNSTARRED QUESTION LAID ON THE TABLE

Postponed Unstarred Question No. 90 tabled by Shri Wilfred D'Sa, MLA regarding 'Schemes for Schedule Tribe Community' (originally slated for answer on 20.07.2017) was laid on the Table.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTIONS

(1) **Shri Filipe Nery Rodrigues**, MLA made a mention regarding the dust pollution at Sao Jose De Areal and surrounding areas created by Goa Carbon Factory located in the vicinity.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Mention.

(2) **Shri Churchill Alemao**, MLA made a mention about the private land along the river Sal on Cavelossim side is being utilized for

private landing of trawlers and other allied activities by an individual.

(3) **Shri Dayanand Sopte**, MLA made a mention about the Law not being enacted or made any provision in the Revenue Law to include the successors of the Tenants (farmers) of Pernem Taluka after their death.

SHRI ROHAN KHAUNTE, Minister for Revenue replied to the Mention.

(4) **Shri Chandrakant Kavalekar**, (Leader of Opposition) made a mention about the colossal waste of treated water from Opa water treatment plant by private tankers entrusted with a job of supplying water to needy by releasing it in gutters to avoid transportation to remote places while taking full payment from the PWD.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

12 50 PM

3. **CONGRATULATORY MOTIONS**

(1) **Shri Rajesh Patnekar**, MLA moved the following:

“This House congratulates Miss Shikha Pandey for being first Goan Women Cricketer and Pace bowler for performing well while representing Indian Women’s Cricket team in recently concluded for the Women’s Cricket World Cup held in England achieving runner-up place and also congratulating Tracy Fernandes for representing Indian Women’s Cricket team as Indian Team ‘s Physiotherapist.”

The following Members spoke on the Motion:-

- | | | |
|--|-------|-----------------|
| 1. Shri Rajesh Patnekar, MLA | | 12 50 PM |
| 2. Shri Jayesh Salgaonkar, Minister for Housing | | 12 55 PM |
| 3. Shri Churchill Alemao, MLA | | 12 56 PM |
| 4. Shri Rohan Khaunte, Minister for Revenue | | 12 57 PM |
| 5. Smt. Alina Saldanha, MLA | | 1 00 PM |

6. **Shri Ramkrishna Dhavalikar, Minister for PWD** 1 02 PM
7. **Shri Chandrakant Kavalekar, Leader of Opposition**..... 1 04 PM
8. **Shri Manohar Azgaonkar, Minister for Sports** 1 05 PM

The Motion was adopted unanimously.

(2) Shri Michael Lobo, Deputy Speaker, moved the following:

“This House congratulates Master Ankur Kankonkar for his dedication and persistence in obtaining excellence in B.Sc. Computer Science with 95% marks, despite having lost his vision. This achievement will always be an inspiration for the youth of Goa.”

The following Members spoke on the Motion:-

1. **Shri Michael Lobo, Dy. Speaker** 1 08 PM
2. **Shri Churchill Alemao, MLA** 1 13 PM
3. **Shri Isidore Fernandes, MLA** 1 14 PM
4. **Shri Manohar Parrikar, Chief Minister** 1 16 PM
5. **Dr. Pramod Sawant, Speaker** 1 17 PM

The Motion was adopted unanimously.

1 17 PM

4. PAPER LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2017-18 in respect to (Demand No.33), Revenue Department

1 18 PM

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-9)

SHRI MANOHAR PARRIKAR, Chief Minister moved the following Demands:

- Demand No. 34 - School Education
- Demand No. 35 - Higher Education
- Demand No. 36 - Technical Education
- Demand No. 37 - Government Polytechnic, Panaji
- Demand No. 38 - Government Polytechnic, Bicholim
- Demand No. 39 - Government Polytechnic, Curchorem
- Demand No. 40 - Goa College of Engineering
- Demand No. 41 - Goa Architecture College
- Demand No. 44 - Goa College of Art
- Demand No. 50 - Goa College of Pharmacy

1 18 PM

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Digambar Kamat, Aleixo R. Lourenco and Smt. Jennifer Monserrate, MLAs were moved to Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44 and 50

(House adjourned for lunch at 1 19 PM and resumed its sitting at 2 30 PM)

The following Members took part in the Debate:

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|--|-------|---------|
| 1. Shri Pratapsingh Rane, MLA | | 2 30 PM |
| 2. Shri Filipe Nery Rodrigues, MLA | | 2 45 PM |
| (Shri Rajesh Patnekar, MLA in Chair at 2 48 PM) | | |
| 3. Shri Subhash Shirodkar, MLA | | 2 53 PM |
| 4. Shri Nilkanth Halarnkar, MLA | | 3 05 PM |
| 5. Shri Dayanand Sopte, MLA | | 3 21 PM |
| 6. Shri Isidore Fernandes, MLA | | 3 33 PM |
| 7. Shri Churchill Alemao, MLA | | 3 45 PM |

(House adjourned for tea at 4 03 and resumed its sitting at 4 30 PM)

(Shri Michael Lobo, Dy. Speaker at 4 30 PM)

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|---------------------------------|-------|---------|
| 8. Shri Aleixo R. Lourenco, MLA | | 4 30 PM |
| 9. Shri Deepak Pauskar, MLA | | 4 42 PM |
| 10. Shri Glenn Souza Ticlo, MLA | | 4 51 PM |
| 11. Shri Prasad Gaonkar, MLA | | 5 03 PM |

12. Shri Clafasio Dias, MLA 5 12 PM
13. Shri Milind Naik, MLA 5 20 PM
14. Shri Rajesh Patnekar, MLA 5 30 PM

(Shri Isidore Fernandes, MLA in Chair at 5 35 PM)

15. Shri Francisco Silveira, MLA 5 40 PM
16. Smt. Alina Saldanha, MLA 5 50 PM
17. Shri Carlos Almeida, MLA 6 03 PM

(Dr. Pramod Sawant, Speaker in Chair at 6 10 PM)

18. Shri Nilesh Canral, MLA 6 12 PM
19. Shri Pravin Zantye, MLA 6 25 PM
20. Shri Michael Lobo, MLA 6 35 PM
21. Shri Chandrakant Kavalekar, Leader of Opposition..	6 46 PM

7 10 PM

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

8 22 PM

Cut Motions to Demand No. 34 at Sl. Nos. 1 to 11 of list No. 9 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 35 at Sl. Nos. 1 to 4 of list No. 9 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 36 at Sl. Nos. 1 and 2 of list No. 9 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 37 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 38 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 39 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 40 of list No. 9 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 41 at Sl. Nos. 1 and 2 of list No. 9 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 44 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 50 of list No. 9 circulated separately was put to vote and negatived.

8 23 PM

Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44 and 50 were put to vote and passed.

8 24 PM

6. GOVERNMENT BILLS-INTRODUCED

- (1) The Goa Value Added Tax (Tenth Amendment) Bill, 2017.
- (2) The Goa Appropriation Acts (Repeal) Bill, 2017.
- (3) The Goa Excise Duty (Amendment) Bill, 2017.
- (4) The Goa Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2017.
- (5) The Goa Requisition and Acquisition of Property Bill, 2017.

(HOUSE ADJOURNED AT 8 28 PM TO MEET AT 11 30 AM ON FRIDAY THE 4TH AUGUST, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
03 AUGUST, 2017**

**N. B. SUBHEDAR
SECRETARY**